

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-104**

IB-1529/ND/2019

New IA/1800/2024

**IN THE MATTER OF:**

M/s. COL. C.D Sharma (Retd.) & Ors

**....Applicant**

**Vs.**

M/s. Orior Developers and Infrastructure Pvt. Ltd.

**....Respondent**

**SECTION**

U/s 7 IBC CIRP

**Order delivered on 19.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/1800/2024:-**

No one is present on behalf of Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **25.04.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**